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Government of India
Ministry of Finance
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.....

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NOTIFICATION
INCOME TAX

NO.39 (F.No.12/198/68-ITCC) : In pursuance of Sub-clause (f) of clause (iii) of sub-section 3 of Section 194-A of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies the Gujarat Electricity Board, Vidyut Bhavan, Race Course, Baroda-7 for the purposes of the said sub-clause.


(R.D. Saxena)

Deputy Secretary to the Government of India

The Manager,
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